

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 223/TT/2016

Date: 16.2.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for Asset-I: 765 kV, 3x80 MVAR Switchable line Reactor for 765 kV S/C Gaya-Varanasi Transmission Line as Bus Reactor alongwith associated bays at Gaya Sub-station and Asset II: 3x110 MVAR, 765 kV Bus Reactor-I at 765/400 kV Varanasi GIS (Reactor shifting from Sasaram Sub-station) under Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-A2 for tariff block 2014-19-Reg.

Sir,

With reference to your submission in the aforesaid petition that Asset-2 : 3x110 MVAR, 765 kV Bus Reactor-I at 765/400 kV Varanasi GIS (Reactor shifting from Sasaram S/S) is being shifted, I am directed to request you to submit the expenditure incurred corresponding to the shifting and to clarify whether the entire Asset-2 is being shifted or a part of it is being shifted, latest by 3rd March 2017.

Yours faithfully,

sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)